

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/11/2017 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/549/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : NECTAR
NAME OF THE RESPONDENT(S) : SRIVARI METAL WORKS PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

B. MADHUSHRAN

Counsel for Respondent


20/11/17

D. Jawahar

Counsel for Applicant


20/11/17

ORDER

Counsels for both the parties are present. Counsel for the Applicant has rejected the proposal that has been given by the Corporate Debtor. However, Counsel for the Corporate Debtor prayed for time to file the revised schedule for payment and the valuation of the machinery available with them. Subject to this condition, Counsel for the Applicant did not oppose the submissions of the Counsel for the Corporate Debtor. At request, time is enlarged. Put up on **29.11.2017 at 10.30 A.M.**

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MEMBER (TECHNICAL)
ghk

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MEMBER (JUDICIAL)